NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/188/KOB/2024 in IBA/11/KOB/2020
SECTION	SEC. 60(5) IBC
NAME OF PARTIES	PT JOY ERSTWHILE RP OF MIR REALTORS PRIVATE LIMITED V/S ANNIE ABRAHAM (LIQUIDATOR) OF MIR REALTORS PRIVATE LIMITED AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AMRITHA AJITH , MS RANIYA SHERIN
RESPONDENTS ADVOCATE/ PROFESSIONAL	KEVIN THOMAS

05 JUNE 2024

O R D E R

IA(IBC)/188/KOB/2024 in IBA/11/KOB/2020

This is an IA bearing No. 188/KOB/2024 filed by the erstwhile RP seeking various reliefs under the prayer clauses.

The present IA was last listed for hearing on 02.05.2024, whereby this bench directed both the Registry as well as Applicant to issue notice to all the Respondents, returnable on 05.06.2024. Learned Counsel, Mr. Rohan Kumar appears physically on behalf of the Applicant/erstwhile RP and submits that the notice has been served on all Respondents and proof of service is on record. However, despite service of notice and filing proof of service, none appears on behalf of R2 & R3. This is the last and final opportunity granted to R2 & R3 to cause appearance on the next date of hearing, failing which, this bench will be constrained to pass appropriate orders. Registry is directed communicate this order to R2 & R3.

Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Liquidator (R1). Learned liquidator Ms Annie Abraham appears through virtual mode. Reply affidavit of R1 is on record.

List this matter for further consideration on **05.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**